

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 254
28(ND)/2016

COMP.APPL-807/2020, COMP.APPL825/2020 & COMP.APPL-1/2021
IN THE MATTER OF:

Sh. Rajeev Behl	...	Applicant/Petitioner
Versus		
M/s. Realtech Infrastructure Ltd. & Ors.	...	Respondent

Under Section: 397/398 of the Companies Act, 2013

Order delivered on 03.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Kunal Tandon with Ms. Kanika Jain, Advocates for Respondents Realtech Infrastructure Limited, Advocate Shaunak Kashyap alongwith Advocate Rahul Mukherjee & Advocate Ankit Singh, for Petitioner, Mr, Yogesh Gupta, Mr. Pradeep Gupta and Mr. Jitender Gupta,

ORDER

Renotify this case on 01.03.2021



(T.S. SINGH)
COURT OFFICER